

**GOVERNMENT OF INDIA
MINORITY AFFAIRS
LOK SABHA**

STARRED QUESTION NO:104
ANSWERED ON:03.03.2011
IMPLEMENTATION OF SCHEMES FOR MINORITIES
Owaisi Shri Asaduddin

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether the Union Government has undertaken numerous development works under the Multi-Sectoral Development Programme (MSDP) in identified Minority Concentration districts across the country;
- (b) if so, the details of the projects approved and are under implementation in each State under MSDP;
- (c) the details of funds sanctioned, released and utilised in respect of the projects being implemented in different States;
- (d) whether a number of projects are yet to be implemented in identified sectors even though approval was accorded long back;
- (e) if so, the details of such projects, State-wise and the reasons for the delay; and
- (f) the steps taken/proposed to be taken to ensure that the projects are implemented without delay?

Answer

MINISTER OF MINORITY AFFAIRS (SALMAN KHURSHID)

(a) to (f) A statement is laid on the table of the House.

Statement referred to in reply to parts (a) to (f) of the Lok Sabha Starred Question no. 104 asked by Shri Asaduddin Owaisi regarding implementation of schemes for minorities to be answered on 03.03.2011.

(a) to (c) Various types of projects to address the development deficits of the Minority Concentration Districts (MCDs) have been taken up. The State/UT wise details of the projects sanctioned, amount released and status of utilization are at Annex-I

(d) and (e) Some projects were approved in-principle and these required preparation and submission of Detailed Project Reports (DPRs) by the State Governments/UT administration for appraisal by the line Ministry/Department concerned. Commitments and names of location along with percentage of minority population are required from the State Government to ensure that the benefits flow to areas having a substantial minority population. The State-wise details are at Annex-II.

(f) The Government is continuously urging the State Governments/UT administration and the concerned Central Ministry/Department for having such projects approved for implementation.